

Excavation of ancient heritage sites

†2604. SHRI KRISHAN LAL BALMIKI: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that Government have received proposals from some States in which excavation of ancient heritage sites and temples has been requested; and

(b) if so, the details thereof?

THE MINISTER OF CULTURE (SHRIMATI AMBIKA SONI): (a) and (b) Yes, Sir.

The Archaeological Survey of India has so far received 25 proposals of excavations from different states for the field season 2006-2007. The details are given in the statement.

Statement

Excavation proposals of ancient sites received from various states for the field season 2006-2007

Sl. No.	Name of the Site	District	State	Nature of Ancient site
1	2	3	4	5
1.	Jagatipadu	Srikakulam	Andhra Pradesh	Temple site
2.	Dhupadu	Prakasam	Andhra Pradesh	Other Heritage Site
3.	Phanigiri	Nalgonda	Andhra Pradesh	-Do-
4.	Irapadu	Prakasam	Andhra Pradesh	-Do-
5.	Padali	Srikakulam	Andhra Pradesh	-Do-
6.	Gariapadu	Srikakulam	Andhra Pradesh	-Do-
7.	Chinnakollvalasa Hiramandalam	Srikakulam	Andhra Pradesh	-Do-
8.	Taklung Dzong	West Kameng	Arunachal Pradesh	-Do-
9.	Revil Ganj	Saran	Bihar	-Do-
10.	Sirpur	Mahasamund	Chhattisgarh	Temple site
11.	Village Lilar	Dhamtari	Chhattisgarh	-Do-
12.	Ghodmeshwar/Ghorsima	Koderma	Jharkhand	-Do-
13.	Hampi	Bellary	Karnataka	-Do-
14.	Talkad	Mysore	Karnataka	Temple site
15.	Mailanahalli	Bangalore	Karnataka	Other Heritage Site

†Original notice of the question was received in Hindi.

1	2	3	4	5
16.	Sannathi	Gulbarga	Karnataka	-Do-
17.	Gondamaū	Bhopal	Madhya Pradesh	-Do-
18.	Mehar Tekdi, Ter	Osmanabad	Maharashtra	-Do-
19.	Kangla Fort (Sanggai Yumpham inside citadel enclosure)	West Imphal	Manipur	-Do-
20.	Lung Milan, Suangpuilawn	Aizwal	Mizoram	Temple site
21.	Chhat	Patiala	Punjab	Other Heritage Site
22.	Nedunkur	Karur	Tamil Nadu	-Do-
23.	Mangulam	Madurai	Tamil Nadu	-Do-
24.	Jajmau	Kanpur	Uttar Pradesh	-Do-
25.	Tentuntala at Mollapara and Masjidpara	South 24 Parganas	West Bengal	-Do-

Inclusion of new cities in Heritage city category

2605. SHRI O.T. LEPCHA: Will the Minister of CULTURE be pleased to state:

(a) the details of cities of the country included so far in heritage city, category/city-wise;

(b) whether Government propose to include any new cities in heritage city category during the current year; and

(c) if so, the details thereof?

THE MINISTER OF CULTURE (SHRIMAT AMBIKA SONI): (a) There is no provision in the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959 for inclusion of any city in the Heritage City Category. The Archaeological Survey of India is responsible for the conservation of monuments and sites protected under the provisions of the above Act.

(b) and (c) Questions do not arise.

Schemes of the Department of Culture for States

2606. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of CULTURE be pleased to state:

(a) the names of the schemes of the Department of Culture in force in the States;